

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. PAVANESH D.

Petition(s) for Special Leave to Appeal (C) No(s). 2531-2532/2022

M/S ADARSH GAS SERVICE & ANR.

Petitioner(s)

VERSUS

M/S BHARAT PETROLEUM CORPORATION LTD. & ORS.

Respondent(s)

Date : 06-02-2023 These petitions were called on for hearing today.

For Petitioner(s) Mr. Harsh Jain, Adv.
Mr. Rohit Kumar Singh, AOR

For Respondent(s)

Mr. T. Sundar Ramanathan, AOR
Mr. Vivek Pandey, Adv.
Ms. Sukanya Viswanathan, Adv.
Ms. Aastha Sardana, Adv.

UPON hearing the counsel through Video Conference, the Court made the following

O R D E R

Respondents Nos. 1 to 3 have already filed the counter affidavit.

Mr. T. Sundar Ramanathan, Ld. Counsel for respondents has filed I.A. for permission to file additional documents, but the same is defective. Two weeks time is given to cure the defects. Thereafter, the matter be processed for listing before the Hon'ble Court.

In case of default whereof, list the matter again before this Court on 22.3.2023.

PAVANESH D.
Registrar